

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 99 OF 2019

Dated: 25th October, 2019

In the matter of:

Vijyalakshmi Hydro Power Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.12.2019.**

Court Master

JS